

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

Adhivakta Kalyan Samiti,

... .. Petitioner/s

Versus

The Bar Council of India,

... .. Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Dharam Nath Prasad Yadav, Advocate Mr. Ranvijay Singh, Advocate Mr. Indrav Prasad, Advocate Ms. Shweta Kumari, Advocate Mr. Jitendra Kumar, Advocate
For the Bar Council	:	Mr. Bipin Kumar, Advocate

CORAM: HONOURABLE MR. JUSTICE VIKASH KUMAR
ORAL ORDER

2 06-07-2026 On call, a prayer has been made by Mr. Bipin Kumar, learned counsel appearing on behalf of Bihar State Bar Council, Patna for adjournment of the matter so that a Senior Counsel may be engaged to put the side of respondent counsel.

- 2. Prayer is allowed.
- 3. List the matter on 27.07.2026.

(Vikash Kumar, J)

sweta/-

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